

Saha, Shri Gadadhar
Sarangi, Shri R. P.
Shamanna, Shri T. R.
Shastri, Shri Ramavatar
Shewalkar, Shri N. K.
Suraj Bhan, Shri
Swamy, Dr. Subramaniam
Tirkey, Shri Pius
Unnikrishnan, Shri K. P.
Vajpayee, Shri Atal Bihari
Verma, Shri Chandradeo Prasad
Verma, Shri R. L. P.
Yadav, Shri Vijay Kumar

MR. DEPUTY SPEAKER: Subject to correction the result* of the division is Ayes 92, Noes 48.

The motion was adopted.

SHRI GEORGE FERNANDES: As a protest, we walk out of the House.

[*Shri George Fernandes and some other hon. Members then left the House*].

SHRI R. VENKATARAMAN: I introduce the Bill.

16.03 hrs.

STATEMENT RE.: LIFE INSURANCE CORPORATION (AMENDMENT) ORDINANCE, 1981.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Life Insurance Corporation (Amendment) Ordinance, 1981.

16.04 hrs.

MATTERS UNDER RULE 377

(i) STEPS TO CONTAIN INCIDENTS OF DACOITY

SHRI MADHAVRAO SCINDIA (Guna): Under Rule 377 I would like to draw the attention of the Government to the rising incidence of dacoity in some regions of the country. Organised gangs of dacoits are operating in the ravines of Madhya Pradesh, U.P., Rajasthan and there is an atmosphere of great insecurity in the affected areas.

I would, therefore, with all emphasis at my command, request the Government to tackle this dacoity menace on war footing.

My suggestions are—

(i) The officers in the dacoit infested district should not be from the same area but complete outsiders. Otherwise, they would hesitate to take action for fear of reprisals on their families living in the same area. This is happening.

16.05 hrs.

[SHRI HARINATH MISRA *in the Chair*]

(ii) In the dacoity areas, there ought to be a permanent strength of about a hundred SAF Companies. This strength has gradually been reduced because of commitments elsewhere. Unless the strength is built up adequately, no successful encounters on a large scale are possible.

(iii) The resources in the shape of vehicles and wireless sets have been depleted. Replacement have not been made of irreparable equipment.

*The following Members also recorded their votes:

AYES: Sarvashri Bhagwant Jha Azad, Krishan Dutt Sultanpuri, Bhiku Ram Jain, Harihar Soren and K. A. Swami.

NOES: Sarvashri A. Neelalohithada san Nadar and A. K. Balan.

[Shri Madhavrao Scindia]

(iv) Intelligence about gang movement has fallen into disarray because of the confusion following the surrenders.

(v) Everytime dacoity has reappeared in Madhya Pradesh, it has become necessary to organise village resistance squads on the right lines. It may be necessary to increase the number of fire-arms in selected villages and to train and develop a spirit of confidence in the villages. A good team of officers would be required for this purpose. They should primarily be picked from the police and from well-motivated persons of the area.

(vi) The BSF should be used to combat this problem but the deployment should be of at least 2000 men.

States like Madhya Pradesh have the capacity to deal with the dacoity problem with zeal, initiative and courage. They have never lacked resources. If the resources question is tackled it should be possible to make an improvement in the dacoity situation.

(ii) DRINKING WATER PROBLEM IN GOVERNMENT QUARTERS IN GOLE MARKET AREA, NEW DELHI.

श्री अटल बिहारी वाजपेयी : (नई दिल्ली) : सभापति महोदय, संसद भवन से 1 मील से भी कम की दूरी पर गोल मार्केट का क्षेत्र है, जहां बड़ी संख्या में केन्द्रीय कर्मचारी निवास करते हैं। कर्मचारियों को जीवन की बुनियादी सुविधा पहुंचाने की जिम्मेदारी केन्द्रीय सरकार की है। पेय जल की आपूर्ति के लिए केन्द्रीय आवास तथा निर्माण विभाग सीधा उत्तरदायी है।

यह बड़े खेद का विषय है कि केन्द्रीय कर्मचारियों के लिए पेय जल की कोई संतोषजनक व्यवस्था नहीं है। मकानों के निर्माण

के साथ साथ पीने के पानी का प्रबन्ध जरूरी था, किन्तु अनेक ऊपरी मंजिलों में पानी नहीं, पहुंच पाता। मैंने स्वयं महिलाओं को नीचे से पानी भर कर चौथी मंजिल तक ले जाते हुए देखा है। यदि सर्दी के मौसम में यह हाल है, तो गर्मी में इन परिवारों की क्या दशा होगी, इसका अनुमान लगाना किसी निष्ठुर हृदय के लिए भी असम्भव नहीं होना चाहिए।

जहां पानी मिलता है, वहां क्या दुर्दशा है, इसका उदाहरण 15 फरवरी, 1981 को सामने आया, जब गोल मार्केट के सेक्टर "सी" में, जहां 340 क्वार्टर बने हुए हैं, ब्लाक नं० 2 में सवेरे 7 बजे पानी बन्द हो गया। जांच पड़ताल करने पर पता लगा कि 1 से 4 तक सभी टैंक सूखे पड़े हैं। काफी दौड़-धूप के बाद निर्माण विभाग को सक्रिय किया जा सका। किन्तु कर्मचारी यह देख कर दंग रह गये कि टैंकों में मरे हुए गिरगिट पड़े थे और काफी मोटी कीचड़ जमी हुई थी। नियम के अनुसार टैंकों की निश्चित समय पर सफाई होनी चाहिए। स्पष्टतः प्रशासन इस मामले में अपनी जिम्मेदारी का पालन करने में विफल रहा है। पीने के पानी के टैंकों में गिरगिटों का सड़ जाना लोगों के स्वास्थ्य के लिए घातक सिद्ध हो सकता है। कर्मचारी और उनके परिवार, जिनमें बच्चे शामिल हैं, कीचड़ से भरा हुआ पानी पीते हैं, यह सरकार के लिए चिन्ता का विषय होना चाहिए।

मेरी मांग है कि 15 फरवरी को गोल मार्केट के सेक्टर सी में पीने के पानी की आपूर्ति क्यों नहीं की गई, इसकी जांच की जाये। यह भी पता लगाया जाये कि पानी के टैंकों में गिरगिटों के गिरने और कीचड़ के जमा होने के लिए कौन जिम्मेदार है।

(iii) INCREASE IN THE CEMENT QUOTA FOR WEST BENGAL

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Sir, a multipurpose stadium of international standards is now being built at the